

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

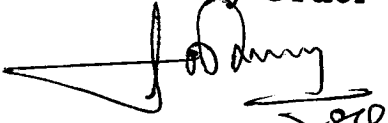
Dated: 28.09.2017

ORDER NO. 135 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **153 of 2016 for CESTAT Bangalore** to the extent indicate below :

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T)	On 03.10.2017	Division Bench matters.

By Order


(A.Mohan Kumar)
Registrar

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Dy.Registrar/AR